

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 301/99

Monday, this the 15th day of March, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

T.D. Jose,  
S/o. T. Devassy,  
Ex-Man Mazdoor, Southern Railway,  
Trichur Division, residing at  
Kuttichira P.O., via. Chalakudy,  
Trichur District.

...Applicant

By Advocate Mr. Thampan Thomas

Vs.

1. Union of India represented by the General Manager, Southern Railway, Headquarters House, Park Town P.O., Madras - 3.
2. The Divisional Personal Officer, Southern Railway, Trivandrum.
3. The Divisional Railway Manager, Southern Railway, Palghat Division, Palghat.

...Respondents

By Advocate Mrs. Sumathi Dandapani

The application having been heard on 15.3.99, the Tribunal on the same day delivered the following:

ORDER

The applicant seeks to direct the respondents to include his name in the Divisional Seniority List of casual labourers belonging to Palghat Division at the appropriate place and to direct the respondents to allow him to register his name in the Live Register without losing seniority and to consider him for re-engagement/absorption in his turn.

2. When the O.A. was taken up, the learned counsel appearing for the applicant submitted that it is suffice to direct the second respondent to dispose of A-2 representation

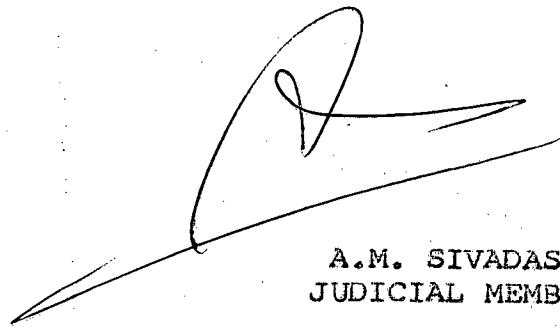
submitted by the applicant dated 10.11.1998. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course permitting the respondents to direct the applicant to produce the necessary documents in support of his claim.

3. Accordingly, the second respondent is directed to consider and dispose of A-2 representation within two months from the date of the receipt of a copy of this order. Respondents are at liberty to direct the applicant to produce the necessary documents in support of his claim put forward in A-2 representation.

4. O.A. is disposed of as above. No costs.

5. The learned counsel appearing for the respondents undertakes to forward a copy of the order along with a copy of the O.A. to the respondents forthwith.

Dated the 15th day of March, 1999.



A.M. SIVADAS  
JUDICIAL MEMBER

nv  
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LIST OF ANNEXURE

1. Annexure A-2: True copy of the representation sent by the petitioner to the Divisional Personnel Officer, Southern Railway, Trivandrum dated 10.11.1998.

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